

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).11105/2008

STATE OF J&K & ORS.

Petitioner(s)

VERSUS

MOHMAD MAQBOOL SOFI & ORS.

Respondent(s)

Date: 02/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anis Suhrawardy, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue Fresh notice to the unserved respondents through Registered
post A.D.
Dasti service, in addition, is allowed.
List the matter on 7.11.2008.

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(S.G.SHAH)
Registrar